

SCHEDULE

Proforma of the memorandum of appeal.

Form of appeal to the Appellate Tribunal under Section 9C of the Customs Tariff Act, 1975

- (1) No..... of.....19
- (2) Name and Address of the appellant
- (3) Designation and address of the officer passing the decision or order appealed against and the date of the decision or order.
- ¹[(4) Address and Fax number to which notices may be sent to the appellant].
- ²[(5) Names, Fax number and postal addresses of the respondents in the appeal.
- (6) Whether the Appellant has served copies of Appeal-papers to the respondents in the appeal and has produced proof of service; if not, the period within which the same will be done.]
- ³[(7)] Whether the appellant wishes to be heard in person.
- ⁴[(8)] Relief claimed in appeal.

STATEMENT OF FACTS

GROUND OFS OF APPEAL

- (i)
- (ii)
- (iii) etc.

Signature of authorised representative, if any,

Signature of the appellant.

VERIFICATION

I, _____, the appellant, do hereby declare that what is stated above is true to the best of my information and belief.

Verified today, the _____ day of _____, 199__.

Place :

Date :

Signature of authorised representative, if any,

Signature of the appellant.